COURT-II

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 128 of 2014

Dated : 31st October, 2014

In the matter of:

Uttar Pradesh Power Corporation Ltd. & Ors. ... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Sanjay Singh for UPERC for R-1

ORDER

As the Bench did not assemble today, the matter is posted for hearing on 03.12.2014.

Court Master